

**CENTRAL ADMINISTRATIVE TRIBUNAL  
MADRAS BENCH**

**OA/310/00486/2019**

**Dated Tuesday, the 9<sup>th</sup> day of April, 2019**

**PRESENT**

**Hon'ble Mr.R.Ramanujam, Administrative Member**

R.Varalakshmi,  
W/o late R.Radhakrishnan,  
No.60, Narasaiyer Street,  
Old Washermenpet,  
Chennai 600 021.

**...Applicant**

By Advocate M/s Ratio Legis

Vs.

1. Union of India, rep., by  
The General Manager,  
Southern Railway, Park Town,  
Chennai 600 003.

2.The Divisional Personnel Officer,  
Tiruchchirappalli Division,  
Southern Railway, Trichy

**...Respondents**

By Advocate Mr.P.Srinivasan

**ORDER****Pronounced by Hon'ble Mr.R.Ramanujam, Member(A)**

Heard. The applicant has filed this OA under Section 19 of the Administrative Tribunals Act, 1985 seeking the following relief:

“To call for the records related to the service of late R.Radhakrishnan and the representation dated 21.05.2018 and further to direct the respondent to consider the request for appointment on compassionate grounds in favour of applicant's daughter R.Vaishali and to make further order/orders as this Hon'ble Tribunal may deem fit and proper and thus render justice.”

2. It is submitted by the learned counsel for the applicant that the applicant made Annexure A-1 representation dated 21.05.2018 regarding her grievance which is still pending with the authorities. Accordingly, the applicant would be satisfied if the competent authority is directed to consider the same and pass appropriate orders within a time limit to be set by the Tribunal.
3. Mr.P.Srinivasan, takes notice on behalf of the respondents.
4. Keeping in view the limited relief urged and without going into the substantive merits of the case, the Annexure A-1 representation of the applicant dated 21.05.2018 is directed to be considered by the competent authority in accordance with law and as per the relevant rules. A reasoned and speaking order shall be passed

within a period of two months from the date of receipt of a copy of this order.

5. OA is disposed of with the above directions at the admission stage.

**(R.RAMANUJAM)  
MEMBER (A)  
09.04.2019**

M.T.